

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1269 OF 2005
(For prel.hearing)

COMMNR. OF CENTRAL EXCISE, ALLAHABAD

Appellant (s)

VERSUS

M/S. VINDHYA ROLLING JOB WORKS

Respondent(s)

(With appln(s) for ex-Parte stay and office report))

Date: 28/02/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s) G.E.Vehnavati,SGI.
Mr. P. Parmeswaran,Adv.
Mr. Rupesh Kumar,adv,.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Appeal is admitted.

Tag with CA No.3269/03.

[SUMAN WADHWA]
COURT MASTER

[MADHU SAXENA]
COURT MASTER